



\$~8 to 12

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 5440/2016 & CM APPL.s 22636/2016, 24588/2021**
24589/2021, 24591/2021 & 51094/2022

BADAL & ORS

.....Petitioners

versus

GAON SABHA BIJWASAN & ANR

.....Respondents

+ **W.P.(C) 5445/2016 & CM APPL.s. 22666/2016, 24601/2021**
24602/2021, 24603/2021, 24604/2021 & 51088/2022

BADAL & ORS

.....Petitioners

versus

GAON SABHA BIJWASAN & ANR

.....Respondents

+ **W.P.(C) 3874/2019 & CM APPL.s. 17584/2019, 23136/2021,**
23137/2021, 26017/2021, 18238/2022, 51728/2022, 60911/2023 &
60914/2023

SHRI BADAL AND ORS.

.....Petitioners

versus

NCT OF DELHI AND ORS.

.....Respondents

+ **W.P.(C) 3699/2020 & CM APPL. 5904/2021**

BADAL AND ORS

.....Petitioners

versus

NATIONAL CAPITAL TERRITORY OF DELHI AND ORS

.....Respondents

+ **W.P.(C) 16637/2023 & CM APPL.s. 66974/2023 & 66975/2023**

SHRI BADAL AND OTHERS

.....Petitioners



versus

GOVT OF NCT OF DELHI AND OTHERS

.....Respondents

Appearance:

Mr. Praveen Suri, Advocate for petitioners in Item nos. 8 to 12.

Mr. Tushar Sannu, Advocate for R/GNCTD in Item nos. 8 & 9.

Mr. Anubhav Gupta, Advocate for R/GNCTD in Item no. 10.

Mr N.S. Vashisht, Mr. M.P. Bhargava, Ms. Aashu Tyagi and Ms. Jyoti Kataria, Advocates for R-7 to 10 in Item no. 11.

Ms. Avni Singh, Advocate for R-1 in Item no. 12.

Mr. Mahesh Bhardwaj and Mr. Sandeep Singh Nainwal, Advocates for R-3 in Item nos. 8 & 9, for R-4 in Item nos. 11 & 12 and for R-5 in Item no. 10.

Mr. Sameer Vashisht, SC(Civil), GNCTD in Item No. 8

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

06.03.2025

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Mr. Praveen Suri, learned counsel for the petitioners, seeks an adjournment on the ground that he is indisposed.

List on 24.07.2025.

PRATEEK JALAN, J

MARCH 6, 2025

'vc/JM'/